GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

STARRED QUESTION NO. 429

TO BE ANSWERED ON MARCH 25, 2021

CONSTRUCTION OF HOUSES UNDER PMAY

NO. 429. SHRI SADASHIV KISAN LOKHANDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of urban houses which were projected to be constructed in the country, particularly in Shirdi Parliamentary Constituency in Maharashtra under Pradhan Mantri Awas Yojna (PMAY) during each of the last three years, location-wise;
- (b) the number of houses which have been contructed as on date and the number of those which are under construction/getting delayed along with their locations, particularly in the Shirdi Parliamentary Constituency; and
- (c) the reasons behind the delay in the construction of such houses and the time by which these houses are expected to be completed?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a) to (c) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 429 to be answered on March 25, 2021 regarding CONSTRUCTION OF HOUSES UNDER PMAY

- (a)&(b) Under Pradhan Mantri Awas Yojana-Urban (PMAY-U) Mission, during the last three years, viz.,2017-18, 2018-19 and 2019-20, about 78 lakh houses had been sanctioned in the country. The sanctioned houses include about 9.85 lakh for the State of Maharashtra including 5,039 houses in the Shirdi Parliamentary Constituency. The location wise details of houses sanctioned during the last three years i.e. 2017-20 and the details of houses sanctioned, completed, under construction in Shirdi Parliamentary Constituency under PMAY-U are annexed as Annexure.
- (c) The houses sanctioned under PMAY-U are targeted to be completed by the year 2022.

Annexure referred in reply to Lok Sabha Starred Q. No. *429 due for 25-03-2021

Year wise houses sanctioned during each of the last three years and progress of construction of houses since inception of Mission in the Country and in Maharashtra along with location wise details thereof for Shirdi Parliamentary Constituency under PMAY-U

Sr. No.	Location AllIndia Maharashtra		HousesSanctionedinlastth reeyears(Nos)			Progress of houses sanctioned since Inception (Nos)		
			2017-18	2018-19	2019-20	Sanctioned	Completed	Under various stages of construction
1			20,70,616	33,09,898	24,19,662	1,10,86,682	43,54,855	32,23,425
2			72,697	6,43,989	2,69,054	12,78,924	4,30,388	2,69,935
3		Akole	-	323	4	343	53	68
4		Deolali Pravara	-	366	161	531	45	167
5		Kopargaon	27	253	368	858	371	158
6	Shirdi Parliamentary	Nevasa	-	593	3	602	67	134
7	Constituency	Rahta Pimplas	-	351	12	400	75	30
8		Sangamner	8	274	58	573	249	38
9		Shirdi	1	445	16	473	33	175
10		Shrirampur	747	959	70	2,080	727	293
		Total for Shirdi	783	3,564	692	5,860	1,620	1,063